COURT NO.2

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).107/2022

AKRITI AGARWAL & ANR.

Petitioner(s)

VERSUS

SUPREME COURT OF INDIA & ORS.

(FOR ADMISSION)

Date : 23-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Prashant Bhushan, Adv. Mr. Pranav Sachdeva, Adv. Ms. Neha Rathi, AOR Mr. Jatin Bhardwaj, Adv. Mr. Paras Jain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

List the petition on 4 November 2022.

(SANJAY KUMAR-I) DEPUTY REGISTRAR (SAROJ KUMARI GAUR) ASSISTANT REGISTRAR

Respondent(s)